

Declaration of Assets and Liabilities

FEBRUARY 2022

I...Pawan kishore sharma..., son of....Lakshmi kant sharma...,
aged....35.... years, belonging toBIHAR LEGISLATIVE ASSEMBLY SECRETARIAT,
PATNA..... service and presently working asLIBRARY ATTENDANT..... give here in below
the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and
dependants*:

2120

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	25000	20000 MINU KUMARI	NIL PAMI KUMARI	PREM KISHORE	PRAMIT KISHOR
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	40,000	30000	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	LIC- 15000/-	SUKANYA SMRIDHI YOJANA- 12000/-	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	PASSION PRO, BR01CY2652	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD- 25gm	GOLD-130gm SILVER-300gm		GOLD-10gm	GOLD-10gm
(vii)	Other assets, such as values of claims / interests	HOUSE HOLD- 50000/-	HOUSE HOLD- 250000/-	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	42 DECIMAL PLOT ON ROAD IN VILLAGE	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property).	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL .	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO BWQPS4361F ACK.NO A.Y 2021-2022	PAN NODFNPK9299J ACK.NO A.Y 2021-2022
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

	ALCOHOL MANAGEMENT OF THE PROPERTY OF THE PROP			
GPF/CPF/PRAN No.	110105365639			
Gender	:- M (M/F)			
Date of Birth	:- [1 5 0 7 1 9	8 7 (DD/MM/YYYY)		
Class/Group	:- C (A/B/C)			
Cadre	BIHAR LEGISLETIVE ASSEMBLY SECRE	ETARIAT		
	(Full Name e.g. B.A.SBihar Administrat B.S.S Bihar Secretariat Service etc.)	ive Service,		
Home District	:- BHOJPUR, ARA			
	eclare that the above details are true t	o the best of my knowledge		
and belief.	Signature	म किहाँट हारी		
	Name of Employee	: PAWAN KISHORE SHARMA		
Place:.PATNA	Designation LIBRA	Designation LIBRARY ATTENDANT		
Date:	Department:B.V.S	Department:B.V.S. LIBRARY		

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.